

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2646
ANSWERED ON 22ND DECEMBER, 2022**

FINANCIAL ASSISTANCE FROM CRIF

**2646. SHRI DILESHWAR KAMAIT:
SHRIMATI RAMA DEVI:
SHRI RAMESH CHANDER KAUSHIK:
SHRIMATI NAVNEET RAVI RANA:
MS. LOCKET CHATTERJEE:
SHRI SUNIL KUMAR PINTU:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) the details of the roads likely to be covered for financial assistance under Central Road and Infrastructure Fund (CRIF) presently in each district of West Bengal, Bihar, Haryana and Maharashtra particularly in Amravati district;**
- (b) whether the funds have been released for the said roads; and**
- (c) if so, the details thereof, district-wise and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) Projects under Central Road & Infrastructure Fund (CRIF) Scheme are identified and prioritized by State Governments/UTs following this Ministry's guidelines and the list of projects is only finalised by this

Ministry based on the funds allocated/accrued to a State under CRIF and existing Bank of Sanction.

(b) & (c) Funds are allocated and released for all CRIF projects state-wise and not project-wise or district-wise. The funds allocated/accrued during the current Financial Year in respect of the States of West Bengal, Bihar, Haryana and Maharashtra are given below along with funds released:

State	Funds allocated/accrued under CRIF in 2022-23 (Rs. In crore)	Funds released till 31.10.2022
West Bengal	257.88	217.9
Bihar	243.03	205.35
Haryana	212.19	0
Maharashtra	840.46	710.15
